(c) Any initiative by India or by a friendly country could only be fruitful if the Chinese Government were to show an inclination to settle matters by peaceful negotiations. Far from doing this, the Chinese Government and its propaganda agencies continue to display hostility towards our country and even to assail peaceful co-existence.

पाकिस्तान द्वारा सैनिक तैयारी

- *41. श्री राजनारायण: क्या रक्षा मंत्री यह बनाने की कुपा करेंगे कि:
- (क) क्यायह सच है कि पाकिस्तान कारगिल कमांड सेक्टर में सैनिक तैयारियां कर रहा है;
- (ख) यदि हां, तो क्या यह भी सच है की पाकिस्तान युद्धविराम रेखा को लांघ कर खाइयां खोद रहा है; और
- (ग) यदि हां, तो सरकार द्वारा इस सम्बन्ध में क्या कार्यवाही की गई है ?

†[MILITARY PREPARATION BY PAKISTAN

- •41. SHRI RAJNARAIN: Will the Minister of DEFENCE be pleased to state:
- (a) whether it is a fact that Pakistanis making military preparations in theKargil Command Section;
- (b) if so, whether it is also a fact that Pakistan is digging trenches after crossing the cease fire line; and
- (c) if so, what steps have been taken by Government in this regard?]
- रक्षा मंत्री (सरदार स्वर्ण सिंह): (क) पाकिस्तान द्वारा कारिगल क्षेत्र में युद्धविराम रेखा के अपनी ओर बंकरों तथा परिमीमा दोवार का निर्माण अपने नोटिस में आया है।
- (ख) तथा (ग) : युद्धविराम रेखा के हमारी ओर एकाकी चौकियों के संबंध में सामान्य मरम्मत/निर्माण कार्य के अति-रिक्त कि जो सी० एस० ओ०, यू० एन०

एम० ओ० जी० आई० पी० के फैसले के अनुसार पाकिस्तान द्वारा खाली की जानी हैं, ऐसी कोई किया नोटिस में नहीं आई। संयुक्त राष्ट्रों के प्रेक्षकों को युद्धविराम उल्लंघनों संबंधी शिकायतें की गई है, और आवश्यक सावधानिआं बरती जा रही है।

- †[THE MINISTER OF DEFENCE (SARDAR SWARAN SINGH): (a) Construction of bunkers as well as a perimeter wall on its side of the Cease Fire Line by Pakistan in the Kargil Sector has come to notice.
- (b) and (c) Barring the usual repair/construction activity in connection with some isolated positions on our side of the Cease-Fire Line which are to be vacated by Pakistan in accordance with the verdict of the CMO, UNMOGIP no such activity has come to notice. Cease Fire violation complaints have been lodged with U.N. Observers and necessary precautions are being taken by us.]

JEWS IN INDIA

- *42. SHRI JAGAT NARAIN: Will the PRIME MINISTER be pleased to state:
- (a) the number of Indian Jews wno have already gone to Israel and the number of those who have approached Government for proceeding to Israel; and
- (b) whether the attitude of the latter section of the Jews is hostile towards India and if so the action being taken by Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) Records about the emigration of Indians to foreign countries on the basis of their religion are not maintained by the Government.

(b) Government have not received any adverse reports about the attitude of Indian Jews towards India after the Arab-Israeli conflict. They are citizens of this country and Government has no reason to doubt their loyalty to India.